

**FIRST SCHEDULE**  
**Form of Petition**  
(See rule 97)

To,

THE RAJASTHAN LEGISLATIVE ASSEMBLY, JAIPUR.

Sub.: .....  
.....  
.....

Sir,

Petitioner(s) pray as under :—

Petitioner(s) as in duty bound will ever pray :—

S. No.	Name/Names of the petitioner/petitioners	Address	Signature or Thumb impression
(1)			
(2)			
(3)			
(4)			
(5)			

Date :

Member

Rajasthan Legislative Assembly  
( Division No.....)

**SECOND SCHEDULE**  
**Form of Report on Petition by the Secretary**  
**(See rule 103)**

Sir,

Under Rule.....of the Rules of Procedure and Conduct of Business in Rajasthan Legislative Assembly, I have to report that..... petitions as per statement laid on the Table have been received relating to..... (in case of Bills ) the Bill to provide for.....which was introduced in the House on the ..... 20 ..... by Shri .....

**STATEMENT**

Petitions relating to ..... (in case of Bills) the Bill to provide for.....which was introduced in the House on the.....20.....

Number of Signatories	District or Town

Secretary

**THIRD SCHEDULE**  
**Form of Communication regarding arrest, detention,**  
**conviction or release, as the case may be, of a member**  
(See rules 164 and 165 )

Place.....

Date.....

To,  
The Speaker,  
Rajasthan Legislative Assembly,  
Jaipur

Dear Mr. Speaker,

**A**

I have the honour to inform you that I have found it my duty, in the exercise of my powers under section..... of the ..... (Act ), to direct that Shri ..... Member of the Rajasthan Legislative Assembly, be arrested/ detained for.....(reasons for the arrest or detention, as the case may be).

Shri ..... M. L . A.. was accordingly arrested/taken into custody at ..... (time) on ..... (date) and is at present lodged in the ..... Jail,..... ( place ).

**B**

I have the honour to inform you that Shri ..... Member of the Rajasthan Legislative Assembly, was tried at the ..... Court before me on a charge (or charges) of ..... (reasons for the conviction).

On..... (date) after a trial lasting for ..... days I found him guilty of ..... and sentenced him to imprisonment for ..... (period).

(His application for leave to appeal to\*..... is pending consideration).

\*Name of the Court.

**C**

I have the honour to inform you that Shri ..... Member of the Rajasthan Legislative Assembly, who was convicted on ..... (date) and imprisoned for ..... (period) for ..... (reasons for conviction) was released on bail pending appeal or released on the sentence being set aside on appeal, as the case may be, on the..... date.

Yours faithfully,

(Judge, Magistrate or Executive Authority)

**FOURTH SCHEDULE**  
**Division of Department among Estimates Committee 'A'**  
**and Estimates Committee 'B'**  
(See rule 231)

**Estimates Committee 'A'**

Estimates pertaining to all departments under the control of the following Administrative Departments of the State Government:-

1. Industries and Mines Department.
2. Public Works Department.
3. Education Department.
4. Department of Personnel and Administrative Reforms.
5. General Administration Department.
6. Finance Department.
7. Law and Judicial Department and Legal Remembrance's Office.
8. Department of Parliamentary Affairs.
9. Planning Department.
10. Cabinet Secretariat.
11. Excise and Taxation Department.
12. Forest Department.
13. Local Self Government, Urban Development and Housing Department.
14. Rural Development & Panchayati Raj Department.
15. Power Department.
16. Bhasha Vibhag (Department of Languages )
17. Town Planning Department.

**Estimates Committee 'B'**

Estimates pertaining to all Departments under the control of the following Administrative Departments of the Government:-

1. Revenue Department.
2. Co-operative Department.
3. Agriculture Department.
4. Animal Husbandry and Social Welfare Department.
5. Irrigation, Colonisation and Mandis Department.
6. Indira Gandhi Canal Project Department.
7. Civil Supplies Department.
8. Food Department.
9. Election Department.
10. Statistics Department.
11. Medical and Health Department.
12. Labour and Employment Department.
13. Home Department.
14. Famine Relief and Rehabilitation Department.
15. State Enterprises Department.
16. Public Health Engineering Department.

**FIFTH SCHEDULE**  
**List of the Public Undertakings**  
(See rule 233. A )

1. Ganganagar Sugar Mills.
2. Palana Colliery
3. Rajasthan State Road Transport Corporation.
4. Rajasthan Rajya Vidhut Utpadan Nigam Ltd.
5. Rajasthan State Transmission Corporation Ltd.
6. Jaipur Vidhut Vitran Nigam Ltd.
7. Ajmer Vidhut Vitran Nigam Ltd.
8. Jodhpur Vidhut Vitran Nigam Ltd.
9. Rajasthan Small Scale Industries Corporation.
10. Rajasthan Hotel Corporation.
11. Rajasthan Financial Corporation.
12. Rajasthan State Warehousing Corporation.
13. Rajasthan State Agro-Industries Corporation.
14. Rajasthan State Industrial Development and Investment Corporation.
15. Woolen Mills, Bikaner.
16. Sodium Sulphate Works, Didwana.
17. Rajasthan Housing Board.
18. Rajasthan Dairy Development Corporation.
19. Rajasthan State Tanneries Ltd.
20. Rajasthan State Text-Book Board.
21. Rajasthan State Mines and Minerals Ltd.
22. Rajasthan Tourism Development Corporation Ltd.
23. Rajasthan State Road Development and Constriction Corporation Ltd.
24. Rajasthan State Seeds Corporation Ltd.
25. Rajasthan State Handloom Development Corporation.
26. Rajasthan State Land Development Corporation.
27. Rajasthan Khadi and Gramodhyog Mandal.
28. Rajasthan Rajya Van Vikas Nigam Ltd.
29. Rajasthan Tribal Area Development Co-operative Federation Ltd.
30. Rajasthan State Co-operative Sheep & Wool Marketing Federation Ltd.
31. Rajasthan Rajya Sahkari Upbhokta Sangh Ltd.
32. Rajasthan State Co-operative Marketing Federation Ltd.
33. Rajasthan State Co-operative Housing Federation Ltd.
34. Shri Keshoraipatan Sahkari Sugar Mills Ltd., Keshoraipatan.
35. Rajasthan State Co-operative Spinning and Gining Mills Federation Ltd.
36. Sriganganagar Co-operative Oil Seed Processing Mills Ltd., Gajsinghpura.
37. Rajasthan Rajya Sahkari Tilhan Utpadak Sangh (Tilam Sangh ).
38. Rajasthan Water Development Corporation Ltd.
39. Rajasthan Renewable Energy Corporation Ltd.